

SECTION XVI

LISTED ON: 14.8.2015

COURT NO.: 9

ITEM NO. : 42

IN THE SUPREME COURT OF INDIA

CIVIL APPELLATE JURISDICTION

INTERLOCUTORY APPLICATION No 1-3

(Applications to file additional documents)

IN

PETITION FOR SPECIAL LEAVE TO APPEAL(C) NO.4-6

(Application from filing exemption from filing O.T.)

IN

INTERLOCUTORY APPLICATION No. 7-9

(Application for lengthy list of dates)

IN

PETITION FOR SPECIAL LEAVE TO APPEAL (C) NOS. 22304-06 of 2015

(With prayer for interim-relief)

CHANDRA GUPTA KUMAR & OTHERS ETC. ETC. ...Petitioner(s)

Versus

STATE OF BIHAR & ORS. ETC. ETC. ...Respondent(s)

OFFICE REPORT

The Special Leave Petitions above-mentioned have been filed by Mr. Anurag Pandey, Advocate against the judgment and Order dated 19.5.2015 of the High Court of Judicature at Patna in L.P.A. No. 766/2014, L.P.A. No.745/2014 and L.P.A. No.1306/2014.

It is submitted that C.A No.1240-1241/2011 arising out of similar issue was dismissed by this Hon'ble Court on 28.11.2011. (Copy of the same is annexed at Annexure P-19 at page No.256).

It is further submitted that SLP(c) No.32080-81/2012 arising out of similar issue was dismissed by this Hon'ble Court on 12.10.2012. (Copy of the same is annexed at Annexure P-26 at page No.271).

It is again further submitted that SLP(c) No.25702/2011 arising out of SLP(cc) No.14252/2011 arising out of similar issue was dismissed by this Hon'ble Court on 5.9.2011. (Copy of the same is annexed at Annexure P-18 at page No.255).

The matters are listed before the Hon'ble Court with this office report.

Dated this the 11th day of August, 2015.

ASSISTANT REGISTRAR

Copy to:- Mr. Anurag Pandey, Advocate

ASSISTANT REGISTRAR